प्राक्लन ग्रौर 1978-79 के वर्ष के लिए बजट प्राक्कलन ।

[Placed in Library. See No. LT-2717/ 78 for (iii) and (iv)]

ME. CHAIRMAN: Reports of the Public Accounts Committee. Shrimati Leela Damodara Menon... Not here. Shri Totu...Not here.

The House stands adjourned to meet at 2.30 p.m.

The House then adjourned for lunch at thirty-two minutes past one of the clock.

The House reassembled after lunch at thirty-two minutes past two of the clock, The Vice-Chairman (Shri Arvind Ganesh Kulkarnij in the Chair.

REPORTS OF THE PUBLIC ACCO-UNTS COMMITTEE (1978-73)

SHRIMATI LEELA DAMODARA MENON (Kerala): Sir, I lay on the Table a copy each of the following Reports of the Public Accounts Committee:—

(i) Eighty-Third Report on action taken by Government on the recommendations contained in the Tenth Report (Sixth Lok Sabha) on Export of Engineering Goods relating to the Ministry of Commerce.

(ii) Eighty-Sixth Report on Paragraph 37 of the Report of tihe Comptroller and Audtor General of India for the year 1975-76, Union Government (Railways) on Unauthorised Occupation of Railway Land.

(iii) Ninetieth Report on action taken by Government on the recommendations contained in the Sixteenth Report (Sixth Lok Sabha) on Fifth International Film Festival relating to Ministry of Information and Broadcasting. CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported blocking by the Government of United States of America of the i Export to India of Viggen Jet Fighters Manufactured by Sweden

SHRI KAMESHWAR SINGH (Bihar): Mr Vice-Chairman, Sir, I call the attention of the Minister of Defence to the reported blockng by the Government of United States of America to the export to India of Viggen jet fighters manufactured by Sweden. *) THE MINISTER OF STATE IN THE

MINISTRY OF DEFENCE (PROF. SHER SINGH): Mr. Vice-Chairman, Sir, the House is aware that the Swedish sircraft VIGGEN is one of th_e three types of aircrafta under consideration as a replacement for the ageing and obsolescent Fleet of Canberras and Hunters forming ; part of the Indian Air Force.

The Engine of the VIGGEN is manufactured by Sweden under licence from PRATT & WHITNEY, a' Company based in the U.S.A. In connection with the Swedish proposal concerning the VIGGEN made by SAAB-SCANIA, the Swedish authorities had approached the U.S. authorities for the clearance of the latter to Sweden transferring licence for the production of the Engine in question to India. In response to the Swedish j request, the U.S. Government are j understood to have informed the Swedish Government that it will not be possible for them to agree to the proposed transfer of licence. This being the subject matter of reported i exchanges between the Governments of Sweden and the U.S.A., the Government of India themselves are not in possession of the full details of such exchanges between the other two Governments.

The concerned Cabinet Committee has not so far been able to consider the Report rendered by the Team $\langle jt j \rangle$ Senior Officials who were deputed to

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[Prof. Sher Singh]

visit Sweden, France and the U.K. and evaluate the three proposals concerning the VIGGEN, the MIRAGE F-I and the JAGUAR respectively. For quite sometime, this was because of the prolonged illness and subsequent convalescence of the former Home Minister, as it was felt that a proposal of this importance and cost should be taken up for consideration only when all members of the Cabinet Committee were available for a meeting. Subsequently, it has not been possible to take up this important and voluminous Report on account of Government's preoccupation with Parliament. Government are expected to consider the matter shortly.

SHRI KAMESHWAR SINGH: Mr. Vice-Chairman, this is a very sensitive subject. The dirty stand of the United States Government and their attitude towards India are not new. It is a well known fact that before the Swedish Minister, Mr. Linder, went to Washington, the United States Government point-blank refused permission to sell t₀ India the Viggeh jets. In spite of that, the Swedish Minister was more business-like. The Minister pursued the matter. He went to Ihe States but in vain.

This h not the case only with the planes. Rather, the United States has been holding us at ransome for uranium supply also, the supply of enriched uranium. At the same time, the Janata Government has been olways looking with hopeful eye₃ and attitude towards the United States Government. I fail to understand, when they have ditched us in the nuclear field and they have ditched us in the field of advanced technology aircrafts what for the Janata Government is looking towards the United States of America. The most confirmed sources of the United States Embassy have said that America is totally against import of advanced aircraft technology in India.

This is. Sir, a very serious matter. It is not that Ameica only wants to

stall the sale of the aircrafts to India, but it does not want in its heart of hearts that advanced air technology should be imported by India and that we should beccnie selfsufficient

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Why do you not ask questions or clarifications?

SHRI KAMESHWAR SINGH: No, Sir. He is in dark himself. 1 must clarify.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, yes.

SHRI KAMESHWAR SINGH: I must point out. The Minister is in dark still, Sir.

At this point 1 would like to say that we are not going to enlarge our air fleet. It is just that we are going to replace our ageing Canberra? and Hunters. Instead of seven ageing squadrons, we are going to have only five of them. Even then, the United States of America is opposed to it. I would like to mention in this He-use that even in the last Indo-Pak war in 1971, Pakistan positively had superior aircrafts. We did not have superior aircrafts, but due to the dint of courage, superiority and devotion cf the Indian Airforce pilots towards the nation, they downed Sabers and other planes of Pakistan, not due to superiority of our aircrafts by any standards. Even then, the Americans always think ag if we are going to get the aircrafts to capture Pakistan and something else. It is totally baseless.

Sir, the Minister informed the House-I am quite baffled to hear his statement-that it was understood that America had refused permission May 1 know whether he has clarified from the United States Government or from the Swedish Minister, Mr. Linder? Why does he say that it is understood that America has refined permission? That is number one.

J Secondly, Sir, he mentioned that the decision could not be taken earlier due to the illness of one Cabinet Minister. Sir, may I know one po.ntV I would like to have a very specific answer from the Minister concerned. If one Minister dies or one or two Cabinet Ministers are hospitalised, are even vital decisions like buying of planes, when the enemy countries have better and superior air-power, striking capacity and fire-power, stalled? I have all respect and a'l sympathy for the former Home Minister that he was unwell.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): But why are you unkind?

SHRI KAMESHWAR SINGH: I ;m sorry, I am kind, Sir. I have all respect for him and all sympathy ior him. I have high regard for his integrity and honesty. But, Sir, I do not want that the Minister should take shelter in his name and say that the delay took place because he was ill. Do you mean the Government has delayed all other actions? Has the Government not taken any measure, any action, any decision since his illness? I question the statement that the delay was due to the illness cf one Cabinet Minister. But, SLv, no Government is functioning. Everything is going on. Corruption is going on; every sort of thing is going on. There they not stal a decision on any single matter. But here, they are quoting the illness of Mr. Charan Singh. "Why? Why should they quote his illness? So, he should withdraw this statement that due to the illness of one Cabinet Minister, no decision was taken. My request is that he should withdraw his statement that due to one Cabinet Minister's illness, no decision was taken. Then I would like to know whether they have approached our friendly big brother, America. Has the Government written a letter to the Americans-they are very good friends-to permit Sweden to sell the aircraft to India? Or what measures have they taken with the Swedish Government regardto India

ing the sale of these aircraft? First 1 should like to know this.

PROP. SHER SINGH: Sir, the hon. Member has asked two specific questions. One is about our not approaching the U.S. Government about getting these Viggen aircraft and their licensed production in this country. Sir, we are not directly concerned with the USA. We have not got any formal communication from the USA informing us about it, because they have not to inform us. It was between the Government of Sweden, the Swedish authorities and the U.S. Government. If they have to seek any clarification from them, they have to do it, not we. As far as we are concerned, the latest information is that the Swedish authorities have told us that they have taken up the matter with the U.S. Government and they want us to continue considering their offer also along with the other offers. This is what we have received from them. So, it is for those two countries to decide between themselves. We do not come in between them. If the Swedish Government offers us and if they can give licensed production to us after seeking any clarification, it is for them to do.

Sir, about the second question, now the former Home Minister was a veiy important member of the Cabinet Committee which had to go into this big question, because this is a very important question and it involves very heavy costs. Therefore, it was necessary to have the meeting when all the important Ministers, including the Home Minister, would be present in that meeting. Now. as I tnve made it very clear in the statement, the Government is taking a decision on this very shortly.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Shiva Chandra Jha.

SHRI KAMESHWAR SINGH: No, there is one point. I referred to your taking it up with America. Everyday they talk of the friendly gesture* of America. Why can't they have a

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word with America? Why not? On everything America hold us to ransom. They blackmail us. They do not allow technology to come to us. But these people swear in the name of America.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): The Minister has replied...

SHRI KAMESHWAR SINGH: It is absolutely a negative reply. There :'s no sense in that reply. There is no truth in that reply. They are hiding the matter.

PROF. SHER SINGH: Sir, let me make it very clear: We have no direct concern, so far as this deal is concerned, with the USA. It is between the USA and Sweden.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Jha

चलिये भाई झा, आप पूछिपे।

श्वी शिव चन्द्र झा (बिहार): उपसमाध्यक्ष महोदय, यह दूसरा उदाहरण है अमरोकी साजिश का कि भारत गक्तिशाली न हो, भारत मजबूत न हो। उस दिन इसी सदन में मैंने यह बात उठाई कि फांस के साथ जब पाकिस्तान का डील खत्म हुआ तब अमरीका पाकिस्तान की मदद करने लगा। अब भारत जब स्वीडेन से कुछ विज्जन विमान, जैट फाइटर मंगा व्हा था तो अमरीका को यह बात खलती थी कि यह मंगवा कर भारत शक्ति-शाली हो जायगा। इसीलिए उसने स्वीडन को रोक दिया कि तुम मत भेजो। बहाना यह लगाया गया कि उसका इन्जिन बदलनें की जरूरत होतो थी। दूसरी बात....

श्रो उपसभाष्यक्ष : (श्री ग्ररविद गर्गुग कलकर्णी) : क्वणचन पुछिये ।

श्री शिव चंद्र शा: हां, हां कह रहा हूं। ग्राप इतिहास जानते हैं। स्वीडन हमेशा न्यूट्रल देश रहा है। जब हिटलर की दुदुंमि बज रही थी. उस वक्त भी तार्वे, डेनमार्क होकर के घूम गया, लेकिन स्वीडन न्यूट्रल रहा। अमरीकी साजिश ऐसी है कि न्यटल

चीज को भी नहीं छोड़तं, उस को भा ग्रपनं पंजे में लाना चाहते हैं। उसी वक्त अमरीकी सेकेटरी डिफोन्स का उड कर चाइना गया और कहा कि तम पाकिस्तान को भेजो, हिन्दस्तान को मत दो, पाकिस्तान को मजबत बनाओ हर तरीके से अमरीका साजिश कर रहा है भारत के खिलाफ कि भारत मजबत न हो उसकी शक्ति बढने न पाए ग्रीर चौथी वात, जो इस सवाल के साथ आती है कि हम, यानी भारत, स्वीडन से जो खरीदने जा रहा हमारा प्रोडक्शन उत्तना नहीं वढा—चाहे स्वीडन से हो या कहीं अपीर से ٦. यह वात साबित होती है कि उत्पादन क्षमता, डिफोन्स प्रोडक्शन की उतनी नहीं ो पायी है जितनी कि हमारी जरूरत है। इसी संदर्भ में मैं मंत्री जी से पूछना चाहता हं (1) क्या ग्रापने ग्रमरीका सरकार के सामने वा अमरीकी दतावास जो दिल्ली में है, उसके सामने इस के खिलाफ विरोध प्रकट किया है? यदि प्रकट किया है तो क्या जवाब है ? नहीं दिया तो क्यों नहीं। (2) स्वीडन से आप खरीदना चाहते थे और अब दिक्कत हो रही है ो नहीं भेज रहे हैं, तो क्या ये उसी तरह के जेट फाइटर्स दूसरे मुल्कों से खरीदने की आप सोच रहे हैं ? यदि सोच रहे हैं तो किस मुल्क से और कितने ? यह बताएं। (3) क्या जेट फाइटर्स में आप बहुत पीछे हैं---लैंगिंग बिहाइन्ड ? क्या उसमें डिफोन्स प्रोडक्शन में उतनी क्षमता नहीं हो सकी है कि फैन्टम, मीराज या विगिन जैसे विमान हम पैदा कर सकें, লৱাক विमान ? यदि नहीं क्षमता है तो क्या कमियां हैं जो ग्रापको दीखती हैं? कब तक भारत लड़ाक विमानों या हथियारों के माम्ले में स्वावलम्बी हो जाएगा, दूसरों पर मनहसिर नहीं होना पडेगा ?

ग्राखिरी सवाल, आप यह बताएं कि अभी ग्राप कितने लड़ाकू विमानों या हथियारों के विषय में स्वि्जरलैंड ी नहीं, दूसरे मुल्कों पर डिप्रेंड करते हैं ? प्रो॰ शेर सिंह : उपसभाव्यक महोदय, माननीय सदस्य ने 4 प्रश्न पुछे हैं। पहला वह कि क्या हमने अमरोको दूतावास के पास कोई विरोध प्रकट किया या नहीं किया ? मैं पहले स्पब्ट कर चुका हूं, स्वीडन ने अपनी तरफ से हम को पेण किया कि ये हवाई जहाज हम आप को दे सकते हैं; दूसरे देशों ने भी किया, स्वीडन के बीच में यह रुकावट ग्रायी। स्वीडन अपने जाद सुलझाएगा उस मामले को, अमरोका से सोधी बातचीत करने को जरूरत नहीं, हम जरूरत महसून नहीं होती।

दूसरी बात माननीय सदस्य ने यह कही कि मान लोजिए स्वोडन से यह बात न हो पाए, वो क्या हम दूसरे मुल्कों से लेने की बात सोच रहे हैं ? तो मैं पहले अपने उत्तर में स्पष्ट कर चुका हूं कि मोराज स्रोर जगुझार कांस स्रोर यु० के० के जो दूसरे हवाई जहाज हैं उन के बारे में भी हमारे पास आफर्स हैं, उसमें विग्गेन भी एक है। यह नहीं कि विग्गेन नहीं मिलेगा तो हमारे पास दूसरे हवाई जहाज व विकल्प नहीं हैं । तोसरी बात, हम अपने देश में जेट फाइटर्स जैसे विग्गेन है, जगुग्रार है या मीराज एफ-1 है, कब तक ऐसे विमान अपने देश में पैदा करने को जमता पैदा कर सकेंगे तो उपसभाव्यक्ष महोदय, ये जो हम डील करने जा रहे हैं इसीलिए कि हम अपने देश में पैदा करना चाहते हैं, कुछ खरीद कर...

श्वी शिव चंद्र झा कव तक हो सकेगा ? प्रो० शेर सिंह : लाइसेन्स द्वारा प्रोडक्शन अपने देश में ही करना है । जैसे ही इस का निर्णय हो जाएगा उस के वाद हम कुछ विमान खरोदेंगे । कितना खरीदेंगे यह वताना उचित नहीं होगा लेकिन उसके बाद अपने देश में वनायेंगे ग्रीर जब बर्नायेंगे तो उस वक्त उस में शर्त भो हमारी रहेगी कि कुछ हिस्से, पुर्जे, हम बनाएगे जो वह उस देश को भी हम बेचेंगे । दूसरे देश जिन से हम समझौता करेंगे ग्रीर विमान खरीदेंगे

Export of Jet Fighters to India

उनकी टेक्नालाजो का लाभ हम उठायेंगे उसके लिये उसकी हमें देना पड़ेगा। परन्तु 'वाई बैक' की फैसिलिटीज हैं, वे हम जरूर लेंगे, जिससे हम देश में बने हिस्से पुर्जे वेच कर हम कुछ लाभ उठा सकते हैं।

चौथी वात स्वावलम्बी वतने की है। कोई भी राष्ट्र संसार में पूर्ण रूप से स्वावलम्बी नहीं हो सकता है क्योंकि कहीं न कहीं से लेन-देन चलता ही है। लेकिन इस देश में बहुत सारी चोज बनने लगें इस की तरफ सरकार का प्रयत्न जारी है ग्रीर काफी हद तक हम बहुत से कामों में स्वावलंबी हुए हैं। डिफेंस के लिये ग्रावश्यक चीज बनाने के लिये और उन में स्वावलंबी होने के लिये हम प्रयत्न कर रहे हैं ग्रीर प्रयत्न चलते रहेंगे। ग्रधिक से प्रधिक वस्तुओं के भारतीयकरण के लिये हम ज्यादा से ज्यादा कोशिश कर रहे हैं।

श्री सीता राम केसरी (विहार): मान्यवर, ग्रव में उन को बताता हूं कि 160 से लेकर 180 ए यर काफ्ट तक आप खरीदना चाहते हैं और उन की कीमत 1500 करोड़ है। पर दुख इस बात का है कि आप ने जो गृह मंत्री की बीमारी का दामन पकड़ कर अपने निकम्मेपन को पेश किया है, सरकार के निकम्मेपन को पेश किया है उस के लिये मुझे दुख के साथ कहना पडता है कि यह बात ग्रच्छी नहीं है । मझे खुशी है कि ग्रटल बिहारी वाजपेयी हमारे विदेश मंत्री जी भी यहां उपस्थित हैं। अच्छा होता कि हमारे प्रतिरकामंत्री जीभी यहां रहते । 1500 करोड रूपये की कीमत से आप 160 से ले कर 180 विमान तक जो दूरगामी विमान हैं, जेट हैं, उन को ग्राप खरीदने जा रहे हैं । यह दूसरी बात है कि ग्रमरीका इस का विरोध करता है या नहीं भी करता है तो यह सर्व विदित ह कि ग्रमरीका इतने बड़े विशाल राष्ट्र को मकरूज होते इए नहीं देख सकता है। कोई भी राष्ट्र हमें पचपते हुए, बड़ा होते हुए

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87 Calling Attention re.. { RAJYA SABHA] Export of Jet Fighters

[श्री सीतार म केंसरी]

नहीं देख सकता है। लेकिन में यह जानना चाहता हं कि जो आप का डेलीगे भन गया उन में ग्राप के फाइतेंस डिपार्टमेंट के ग्रधि-कारी थे. उन में बिफेंन डिनाई मेंट के ग्रधिकारी थे ग्रीर उन में चीफ एपर मार्थल मुलगांवकर साहब भी गये थे। इन लोगों ने वहां तीन देशों का छामण किया ग्रीर एयर कैंफ्टस के बारे में जारकारी हासिल की, नेगोशियेन्स किये और 27 मार्च 1978 को उन्होंने आप के सामने रिपोर्टपेश की. प्रतिवेदन दिया ग्रीर 15 ग्रप्रैल के बाद ग्राप के होम मिनिस्टर बीमार पडते हैं और आप सुन लीजिए दुख की बात कि उन की बीमारी के दामन की पकड कर ग्राप यहां तक ग्रा गये और 31 ग्रगस्त के बाद उस की कीमत इतनी बढ जायगी कि 225 करोड इपया इस सरकार को बेगी देना पडेगा। सून लीजिए 225 करोड़ रुपया, जो विमान आप खरोदेंगे उसमें आप को अधि क देना पड़ेगा । 1500 करोड़ रुपया यदि कीमत लगती 160 से 180 विमानों के लिये, लेकिन चुंकि आप 31 अगस्त तक उसको नहीं खरीदेंगे, परसों तक, तो आप को 225 करोड रुपया बेशी लगेगा। क्या इस की जानकारी आप को है? तो इस लिये में आप से प्रश्न करता हुं कि ग्राप इस को स्पब्ट कीजिए कि ग्राप इस चीज को जनते हैं या नहीं और झाज भी अपनी एजेंसी को कह कर 31 अगस्त तक उन को खरीदना चाहते हैं या नहीं ? क्या नीति है इस बारे में आप की इस को आप स्पष्ट कीजिए।

प्रो॰ कोर सिंह : उपसभाध्यक्ष महोदय, कोई राष्ट्र हमारे संबंध में क्या सोचता ह हम गण्तिगाली बनें या न बनें...

श्री सीताराम केसरी : मैंने खुद ही कहा कि इस की परवाह मझे नहीं है, लेकिन जो प्रश्न हमने किया उस का आप उत्तर दीजिए ।

xport of Jet Fighters 88 to India

प्रो॰ झेर सिंह : उत्तर दे रहा हूं। देश को शक्तिशाली बनाना हमारा काम है और वह हम करेंगे, लेकिन जहां तक दूसरों बात का सवाल है माननीय सदस्य ने स्वयं माना कि यह एक बहुत बड़ा प्रोजेक्ट है और बहुत बड़ी लागत का प्रोजेक्ट है और जब इतना बड़ा प्रोजेक्ट है तो इस में किसी का दामन पकड़ने की बात नहीं आती। कैबिनेट की सारी कमेटी को बैठ कर विचार करना है और उस में एक वरिष्ठ मिनिस्टर इस्टस्थ है, तब इंतजार करना उस्टर : ।

श्वी सीता राम केसरी : गृह मंत्री को गथे हुए डेढ़ महीना हो गया। उस के बाद कमेटी बनी कि नहीं ? इस में 225 करोड़ रुपया ज्यादा जाने का सवाल है।

प्रो० शेर सिंह : यह असाधारण वात नहीं हो रही है । यह करना चाहिए था, चीज बहुत जरूरी है और इस में लागत बहुत ज्यादा है । दूसरी बात आज कल सेशन चल रहा है । रिपोर्ट आयी, यह ठीक है । सब चीजों पर विचार करना है । यह काफी लम्बी रिपोर्ट है । उस पर बड़ी गहराई से विचार करना होगा और इस लिये आज कल सब के चलते समय नहीं मिल पाता है । जैसे ही अधिवेशन समाप्त होगा ...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Sher Sing, just listen. The honourable Member. Shri Kesri, has asked you specifically certain questions. First of all, he has said that the Home Minister was sick and he resigned and he is out of the Cabinet and is not involved. Then he has said that there is the involvement of a sum of Rs. 1,500 crores also attracting an increase of Rs. 225 crores. So. in the national interest, he wants to know whether the Government is thinking of acting more speedily or not. You are mentioning about the reports saying that they are voluminous. Reporta are always voluminous.

प्रो० शेर सिंह : श्रीमन् मैंने कहा कि मैंने जो उत्तर दिया उसमें भी कहा कि बहुत जल्दो इक्षके ऊपर सरकार फैसला करेगी । यह बहुत जरूरी ह । बहुत जल्दो हम फैसला करेंगे । स्वयं सरकार भी इस बात के लिए उत्युक है ।

श्री सोताराम केसरी : मैंने ग्रापसे यह पूछा था कि 225 करोड़ रुपया उस पर बढ़ जाएगा 31 ग्रगस्त के बाद। तो उसके लिए कौन जिम्मेदार होगा ?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, Mr. Indradeep Sinha.

SHRI INDRADEEP SINHA (Bihar): Sir, I am surprised at the reply read out by the honourable Minister. He says that the Home Minister fell ill. Now, the Home Minister is out of the Cabinet. I would like to know whether there has been any replacement, whether he has been replaced by any other Minister. Now, Sir, the Prime Minister is looking after the Home Ministry. Had the Prime Minister been co-opted to the Sub-Committee?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You put your question.

SHRI INDRADEEP SINHA: Yes, Sir, I am putting the question. We are talking about the question of the Deep Penetration Strike Aircraft (DRSA) and the honourable Minister has stated that three modles were selected, the Viggen, the Jaguar and the Mirage. Now, in one case, Sir, the United States Government has vetoed. Is there any guarantee that the United States Government will not veto in the other two cases also, because both the countries Britain and France, are the partners

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of the United States in the NATO? And, Sir. recently, the Government of Pakistan had entered into an agreement with the Government of France for the supply of a nuclear reprocessing plant and that too has been vetoed by the Government of the United States. Now, is there any guarantee that the United States Government will not similarly veto our proposal to purchase the Jaguar from the Government of the U.K. or the proposal to purchase the Mirage from the Government of France?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all.

SHRI INDRADEEP SINHA: Just a minute. Let me finish. Sir. these two also may be vetoed. That is why I say that the Government is living in a world of illusions. They started with a pious declaration that they want to pursue a policy of genuine non-alignment...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Why are you entering into the question of foreign policy now? You ask the question and he will reply to you.

SHRI INDRADEEP SINHA: I am just putting the question. This is another point for clarification.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): We are wasting our time.

SHRI INDRADEEP SINHA: Sir, I am very relevant and I am just putting the question. They started with this declaration—now they say they have corrected the so called "tilt" and the result is before us. Our Government, even after paying the price, is not in a position to purchase the Deep Penetration Strike Aircraft on a commercial basis from the partners of the NATO. In isuch a situation, will the Government consider the advisability of approaching the other countries or the

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[Shri Indradeep Sinha] countries of the socialist world, the Soviet Union and the other count-ties which are not under the influence of the NATO and which are in a position to supply the aircraft that our country needs?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right.

PROF. SHER SINGH: Sir, about Sweden, there is the question of transferring the licence for production of a particular engine which they themselves are producing under a licence from the USA. Therefore, the question of the USA giving them the permission for transferring the licence for production did arise and it is between those two countries. As far as the two other offers are concerned, the United States does not come into the picture and for everything that we seek from the various countries, the USA does not come in. I do not see any point in approaching USA or get its guarantee or satisfy ourselves that nothing would be vetoed. These questions do not arise at all. We have got offers from the other countries and they are sticking to their offers. About the Viggan aircraft_{> we} have also found that" the Sweden Government is seeking a clearance from the USA and they want us to continue considering their offer and they have not yet gone back on their offer.

SHRI GHANSHYAMBHAI OZA (Gujarat): Sir, it is a question of paying an additional sum of Rs. 225 crores and that point has to be cleared. This will be there if there is any delay in the decision. This has to be clarified.

3 p.m.

SHRI INDRADEEP SINHA: He has not answered my question whether they are also thinking of approaching socialist countries.

PROF. SHER SINGH: We have no such proposal.

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SHRI INDRADEEP SINHA: I also wanted to know whether in that sub-committee the Prime Minister is there in place of the Home Minister.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): What is there? He must be in the committee. Mr. Zakaria.

DR. RAFIQ ZAKARIA (Maharashtra): I crave your indulgence, and I hope I will be given a little time because, Sir, I find that in this matter the time is of essence. It is not a question of the United States agreeing to do one thing or not. Neither is it a question of genuine non-alignment, of which our colourful Foreign Minister is such an eloquent advocate. The position is that our security with Pakistan on the is wide open now, one side and China On the other. Sir. Pakistan is in possession of Mirage-III|5. It has got 80 to 85 planes. The radius of action of these planes is 320 to 460 kms. with a speed of .98. Sir, in the last war also it was because of the superior quality of our pilots that despite the fact that we had much inferior planes that we were able to intercept the Pakistani planes and we were able to have a more victorious situation. Today, Sir ou. planes which are there-MIG-21-cannot go from our extreme border beyond Lahore. If we want t₀ bomb Peshawar or other installations in Pakistan, we have no planes. The position about China one does not know because there is a lot of secrecy. And, therefore, Sir, as agamst what Pakistan is known to have and as against what Pakistan has secretly obtained either from NATO countries or because of their the connection with Saudi Arabia, I do not know what is the position that obtains now. We will have to seriously consider as to what It is surprising action we have to take. that because the Home Minister is not welL no Sir, the Swedish decision-could be taken. Minister is taking up the

matter with the United States Gov- ernment. Why ehould we depend on anyone in this matter? Sir, if tomorrow there is an attack, will be So vulnerable, unless we have an we answer to Pakistan's Mirage-III/5. The Minister will have to satisfy this House about this. It is not a question of even the amount involved. The United States Government may have its own reasons Perhaps it does not want India to be in a dominant position in South Asia. Are you going to keep quite because of that? We have declared that we shall not go in for any nuclear device. We have also told the United States that we have no designs against China or against Pakistan. Still the position is that we can expect no help from the United States and Sweden cannot sell this technology to us unless the United States agree. Therefore, I would like to know from the hon. Minister what are the plans. Sir, the Soviet Union also, as far as my knowledge goes, has no answer to Pakistan's Mirage-III/5. This is a very serious matter. The Defence Minister says that they would be manufacturing this. We have Certainly. not reached that advancement in this field. technological You are endangering the security of this We are going on with the country. negotiations with Sweden. Sweden will talk In the meantime, if there is to America. anything, what is going to happen to this country?... (Interruptions)

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SHRI G. C. BHATTACHARYA (Uttar Pradesh): How does he know about the superiority of those planes? ... (Interruptions)

DR. RAFIQ ZAKARIA: As far as my knowledge goes, the superiority of Mirage lies in the fact that it is low lying aircraft. They are the aircraft...

C. BHATTACHARYA: SHRI G. What is the basis? What he says is absolutely incorrect... (Interrup tions)

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DR. RAFIQ ZAKARIA: Since you are saying that it is not so, does it become correct? ... (Interruptions)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Minister, please reply to his question along with Mr. Oza's question about Rs. 225 crores. (Interruptions)

PROF. SHER SINGH: Sir, I have made it clear that Viggens is not the only aircraft which is available. It is not that if it held back. we won't have any other fighter aircraft. We have other alternatives. We are not holding up a decision because of the negotiations going on-between Sweden and the U.S.A.

DR. RAFIQ ZAKARIA: If there are other aircraft, why are you not specific about them?

PROF. SHER SINGH: It is not because negotiations are going oa between Sweden and the U.S.A. for clearance of licence for production of Viggens in India that we are holding up our decision. It is not as if no other fighter aircraft are available There are other aircraft also. Also, it is not that we will produce them in our country and we will wait till that time. We are alive to the situation. When we finalise this deal, We will straightaway purchase some to replace our Canberras and Hunters. These aircraft have striking power which goes upto 360 nautical miles as against Mirage which goes upto 300 nautical miles only. But they are old aircraft and they have to be replaced. We are replacing them. For replacing them we will buy some outright and we will produce more numbers in our country. That is what we are doing. As for the escalation in price, we are in touch with the concerned Governments. We have asked them to extend their last date which they have given for finalising the deal.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Next item. Shri Kalp Nath Rai.

DR. RAFIQ ZAKARIA; Sir, I need you त्रेगा उसको दो हजार रुपये इनाम के तौर पर protection. The Minister has talked only vaguely. He has said that some other aircraft are there. Which are those aircraft? To the best of my knowledge, there are no such aircraft unless the United States Government agrees to give them. If the Soviet Union has some, there is no knowledge. But if the Soviet Union has, are our friends in negotiation with the Soviet Union?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): If it is secret, what can be disclosed?

DR. RAFIQ ZAKARIA: It is not secret, Sir.

PROF. SHER SINGH: I have made it very clear that there are two other aircraft available. Jaguar and Mirage. These two aircraft are available from the U. K. and France.

DR. RAFIQ ZAKARIA: They are no answer to Pakistan's Mirage.

REFERENCE TO KIDNAPPING AND MURDER OF TWO CHILDREN IN DELHI

श्री कल्पनाथ राथ (उत्तर प्रदेश) : उननगध्यज्ञ महोदय, मैं आपके माध्यम से पुरे सदन का ध्यान एक अत्यन्त दुर्मांग्यपुर्ण घटना को ओर आकर्षित करना चाहता हुं। कुछ दिन पहले अखबारों में एक खबर छपी थों कि दो बच्चे-संजय चोपड़ा और गीता चोपडा, कर्तन एम० एम० चोपडा, नेवी आफि तर के बच्चे थे, ये दोनों बच्चे गायव कर दिये गये हैं। दिल्ली की पूलिस अप-राधियों को पकडने में ग्रभी तक असमर्थ रही है।

DR, V. P. DUTT (Nominated): They have been killed.

श्री कल्पनाथ रायः यह भी कहा गया कि जो इन बच्चों के बारे में जानकारी

in Delhi टिए जाएंगे । श्रीमन, यह इतनी दुर्भाग्या 🛸

पूर्ण घटना है कि ग्रव इन दोनों बच्चों की हत्या हो चकी है। शनिवार के दिन जब हम यहा सदन में दिल्ली पुलिस कमिशनर बिल पास कर रहे थे, ठीक उसी वक्त शनिवार को 6 बजे ये दोनों बच्चे ग्राल इंडिया रेडियो के युवा कार्यक्रम में भाग लेने के लिए अपने घर से जा रहे थे। यह भी कहा जाता है कि गोल मार्किट के पास एक कार में बच्चों के चीखने की आवाज आ रही थी कि वचाओं, वचाओं । बहत से लोगों ने इस आवाज को सूना । मंदिर मार्ग की पुलिस और राजेन्द्र नगर पुलिस स्टेशनों पर यह रिपोर्ट लिखी गई कि एक कार में बच्चों के चीखने की स्रावाज सा रही थी स्रौर वे बच्चे ''बचास्रो'' ''बचाग्रो'' की स्रावाज कर रहे थे । इस रिपोर्ट के बाबजूद भी पुलिस की तरफ से कोई कदम नहीं उठाया गया। कोई भी कार्यवाही नहीं की गई । उपसभाध्यक्ष महोदय, धौला कुआं डिफेन्स कालोनी जहां यह घटना घटित हई है वहां इन बच्चों के पिता श्री एम० एम० चोपडा ने कहा है कि मैं यहां पर नौकरी करने आया हूं। मेरी किसी से कोई दुश्मनी नहीं है । मेरे ग्रन्डर में जो कॉम करते हैं मेरे साथ उनकी कोई दूश्मनी नहीं थी। मेरे पूरे जीवन में किसी से कोई दूब्मनी नहीं थी। मेरी लडकी और लडका इस डिफेन्स क्लय के ग्रन्दर स्विमिंग पूल में चार दिन पहले वहां गये थे। वहां पर सत्यवीर जो कर्नल का लडका था और उसके दो-तीन दोस्त स्विमिंग पूल के पास मेरी लडकी से छेडछाड कर रहे थे। इस पर मेरे 15 वर्ष के लडके ने ऐतराज किया कि ऐसा मत कीजिये । उसके बाद वह अपने घर ग्रा गये। यही जिन्दगी में, हमारी दिल्ली में नौकरी के काल में घटना घटी है और कोई बात नहीं है । उपसभाध्यक्ष महोदय, एक 15 वर्ष का दमकता सितारा और 17 वर्ष की लडकी, एक ही मां वाप के इन दो वेटे-वेटियों की नशंस हत्या करके लाझ को